

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1594
ANSWERED ON 10TH FEBRUARY, 2022**

USE OF OLD PETROL AND DIESEL VEHICLES

1594. SHRI SATYADEV PACHAURI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any plan to ban use of petrol and diesel vehicles which are more than 10 years old specially in Delhi and if so, the details thereof;**
- (b) whether the Union Government is aware of any such direction issued by the Government of NCT of Delhi and if so, the details thereof;**
- (c) whether the Government proposes to allow special subsidy to such old vehicle owners to convert their petrol and diesel vehicles in to electric vehicles and help save the environment as well; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) No Sir. However, the Hon'ble National Green Tribunal (NGT), Delhi, vide its order dated 26.11.2014 passed in O.A. No. 21 of 2014 Vardhaman Kaushik & Ors V/s UOI & Ors. has banned all vehicles that are more than 15 years of age to ply in NCT of Delhi and, vide its order dated 07.4.2015 passed in O.A. No. 21 of 2014 Vardhaman Kaushik & Ors V/s UOI, directed that all diesel vehicles (heavy or light) which are more than 10 years old, will not be permitted on the roads of NCR, Delhi. Further, the Hon'ble Supreme Court in WP No. 13029 of 1985 (M.C.Mehta v/s UOI), vide its order dated 29.10.2018, directed that all diesel vehicles more than 10 years old and petrol vehicles more than 15 years old shall not ply in terms of the order of the National Green Tribunal dated 07.04.2015. Thus, there

is a ban on plying of 15 years old petrol vehicles and 10 years old diesel vehicles and same are not allowed to ply in NCR including NCT, Delhi.

The Govt. of NCT of Delhi is complying with the above said orders of Hon'ble NGT and Hon'ble Supreme Court of India.

(c) and (d) At present there is no such proposal under consideration with the Ministry to allow special subsidy to such old vehicle owners to convert their petrol and diesel vehicles into electric vehicles.
